



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi

Website : www.rbi.org.in

ई-मेल/email : helpdoc@rbi.org.in



संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

January 10, 2025

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 – National Urban Co-operative Bank Ltd., Pratapgarh, Uttar Pradesh - Extension of Period

The Reserve Bank of India issued Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 to National Urban Co-operative Bank Ltd., Pratapgarh, Uttar Pradesh *vide* Directive CO.DOS.SED.No.S369/45-11-001/2024-25 dated April 15, 2024, for a period of six months up to October 15, 2024, which was subsequently extended for a period of three months, up to close of business on January 15, 2025 *vide* Directive DOR.MON/D-60/12.28.017/2024-25 dated October 14, 2024. The Reserve Bank of India is satisfied that in the public interest, it is necessary to further extend the period of operation of the Directive beyond the close of business on January 15, 2025.

2. Accordingly, the Reserve Bank of India, in exercise of the powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby extends the Directive for a further period of three months from close of business on January 15, 2025 to close of business on April 15, 2025, subject to review.

3. All other terms and conditions of the Directive under reference shall remain unchanged.

Press Release: 2024-2025/1901

(Puneet Pancholy)
Chief General Manager